

## PROCEEDINGS OF THE DISTRICT JUDGE, KOZHIKODE

**Present:- Smt. P. Ragini, District Judge.**

**Sub:-** Establishment – Judicial Department (Civil Wing) of Kozhikode District – Court of Fast Track Special Court, Kozhikode – appointment of Casual Sweeper– Orders issued – Regarding.

**Read:-** 1. G.O.(P) No . 61/2010 / Fin dated 09-02-2010.  
2. Order No C5- 101580/2019 dated 13-07-2021 of the Hon'ble High Court of Kerala.  
2. Letter No. A1-6207/2021 dated 07.12.2021 of the District Judge, Kozhikode.  
3. Letter No. 629/A3/K S K K D (2) dated 11.02.2022 of District Co-Ordinator, District Mission, Kozhikode

### **Order No. A1 – 6207/2021 dated 04.03.2022**

The undermentioned candidate is appointed in the Fast Track Special Court, Kozhikode as Casual Sweeper for the period noted against her name.

Sl. No.	Name and address of the candidate	Name of post appointed	Period of appointment
1	Smt. Neena. V. V Palakkal Paramb Court Road, Kozhikode – 673 032,	Casual Sweeper	For 179 days commencing from the date of joining or till the appointment of permanent employee, whichever is earlier

The candidate is informed that her appointment is purely on contract basis subject to termination without notice, if her character and conduct are found not satisfactory on subsequent verification or if the undersigned is of opinion that the service of the candidate is to be terminated immediately.

She will be given Rs. 8,000/- as consolidated pay per mensem, not directly, but through the Kudumbasree Unit in which she belongs to.

The candidate is directed to report for duty before the Special Judge, Fast Track Special Court, Kozhikode with Identity Card within three days on receipt of this order. She is also directed to produce a Conduct Certificate, and a photograph failing which her appointment is liable to be cancelled.

An agreement shall be executed with the concerned Kudumbasree Unit to this effect

Sd/-  
**DISTRICT JUDGE**

To,

1. The Spl Judge, Fast Track Special Court, Kozhikode.
2. The District Mission Co-ordinator, Kudumbasree, Civil Station, Kozhikode – 673 020
3. The Candidate (by Registered Post with A/D)

Copy to,

1. The Senior Superintendent, District Court, Kozhikode.
2. The Junior Superintendent – II / III / IV Section District Court, Kozhikode.
3. The File.
4. The Proceedings File.

// True Copy / Forwarded / By Order //

  
**Sheristadar**

